

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2895
ANSWERED ON:13.12.2005
REVIEW OF CENTRALLY SPONSORED SCHEMES
Reddy Shri Karunakara G.

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has undertaken a review of Centrally Sponsored Schemes being implemented by the State Governments particularly the Government of Karnataka;
- (b) if so, whether the State Governments are implementing these schemes properly;
- (c) if so, the details of benefits accruing to the people from the said schemes and the expenditure incurred during each of the last three years, State-wise and scheme-wise;
- (d) if not, the main reasons given by the Government of Karnataka for not implementing the schemes properly; and
- (e) the total number of persons, who are living below poverty line in Karnataka?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(d): Ministry of Urban Employment & Poverty Alleviation is implementing various Centrally Sponsored Schemes, namely, Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Valmiki Ambedkar Awas Yojana (VAMBAY), National Scheme of Liberation and Rehabilitation of Scavengers and their dependents (NSLRS), Integrated Low Cost Sanitation (ILCS) and Night Shelter for Urban Shelter-less, on all India basis including in the State of Karnataka.

Statements showing the Physical and Financial Progress during the last three years, State-wise and Scheme-wise is given at Annexures-I, II, III and IV.

(e): As per the Planning Commission's estimates in 1999-2000, the number of persons living Below Poverty Line in Karnataka is 104.40 lakhs, (44.49 lakhs in Urban Areas and 59.91 lakhs in Rural Areas).

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.2895 DATED 13.12.2005

ANNEXURE-I

SWARNA JAYANTI SHAHARI ROZGAR YOJANA (SJSRY)

Sl. Name of States/UTs Expenditure reported by No. of Micro- No.of persons trained
No. States/UTs during last 3 years enterprises set-up
(Central + States) (Rs.in lakhs)

	2002-03	2003-04	2004-05	2002-03	2003-04	2004-05	2002-03	2003-04	2004-05
1 ANDHRA PRADESH	1137.27	4113.45	8.14	16996	33719	29413	8611	5635	4376
2 ARUNACHAL PRADESH	132.68	209.49	41.79	374	39	40	62	149	0
3 ASSAM	253.94	669.94	415.94	84	3067	1150	633	548	4638
4 BIHAR	575.54	0.00	468.09	0	0	0	0	0	0
5 CHHATTISGARH	307.58	73.53	153.39	5515	36	3225	2634	0	4559
6 GOA	0.00	0.00	0	35	0	189	0	0	345
7 GUJARAT	447.39	226.73	377.49	7584	2014	5952	6679	4547	7606
8 HARYANA	155.99	580.70	576.87	1780	2965	2379	1827	3231	4171
9 HIMACHAL PRADESH	34.84	80.22	51.47	221	175	382	168	625	1201
10 JAMMU & KASHMIR	295.41	309.49	326.76	3150	681	1265	3936	838	1748
11 JHARKHAND	0.00	0.00	0	0	0	0	0	0	0

12	KARNATAKA	1017.10	1676.07	970.3	5898	8386	4685	2658	19200	2709
13	KERALA	451.99	872.75	30.56	3784	2198	2978	1789	5112	4736
14	MADHYA PRADESH	1250.63	875.43	1455.18	17387	4799	6404	6249	8575	7524
15	MAHARASHTRA	2493.87	1843.71	2447.52	13908	13605	23314	31737	39357	40866
16	MANIPUR	151.41	252.50	0	0	0	0	0	0	2506
17	MEGHALAYA	0.00	0.00	0	1297	0	0	406	939	0
18	MIZORAM	151.47	536.39	174.06	0	0	0	0	0	379
19	NAGALAND	54.00	264.27	146.92	1472	1132	0	510	100	0
20	ORISSA	398.67	382.65	180.6	2828	8225	1114	2602	3439	2911
21	PUNJAB	81.60	280.58	121.13	970	724	726	1605	1302	2613
22	RAJASTHAN	581.81	392.47	126.97	7579	4008	4083	1408	1696	1957
23	SIKKIM	64.77	73.59	134.81	109	47	90	210	0	273
24	TAMIL NADU	1001.62	864.10	252.06	15628	3920	2356	1742	3033	5016
25	TRIPURA	55.18	189.76	444.68	549	347	598	485	765	4783
26	UTTRANCHAL	122.76	99.56	0	829	0	153	202	0	763
27	UTTAR PRADESH	1648.18	2576.96	3437.18	11852	6868	8239	3993	14452	39538
28	WEST BENGAL	763.35	893.53	1114.17	7000	2760	4182	18606	5880	13649
29	A & N ISLANDS	77.76	31.97	98	2	1	3	0	0	0
30	CHANDIGARH	20.75	73.90	49.84	53	45	68	205	242	1083
31	D & N HAVELI	90.87	69.29	7.35	20	0	10	86	0	98
32	DAMAN & DIU	5.34	0.00	0	0	0	0	0	0	0
33	DELHI	55.08	26.50	69.82	324	72	267	325	155	200
34	PONDICHERY	113.64	197.89	183.45	652	1070	107	43	1774	0

Total 13992.49 18737.42 13864.54 127880 100903 103372 99411 121594 160248

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ANNEXURE-II-A

Details of state wise allocations and releases for the year 2002-03 UNDER VAMBAY

(Rupees in lakhs) (As on 30.9.2005)

Sl. State/UT Tentative Funds No. of No. of Physical Progress as
No. allocat- released DUs TSs on 30.9.2005
ion for during covered covered
2002-03 2002-03 DUs TSs
completed/ completed/
progress progress

1 2 3 4 5 6 7 8

1 ANDHRA PRADESH 2499.55 5132.112 20901 392 20901 138
2 ARUNACHAL 15.58
PRADESH

3 ASSAM 242.04
4 BIHAR 1104.37
5 CHHATTISGARH 313.58 529.410 2185 462 2185 462
6 GOA 47.40
7 GUJARAT 1428.62 3089.000 18776 1460 18758 1460
8 HARYANA 418.22
9 HIMACHAL PRADESH 67.05
10 JAMMU & KASHMIR 323.34 38.320 170 0 163 0
11 JHARKHAND 368.12
12 KARNATAKA 737.87 1967.600 6979 2215 6979 2215
13 KERALA 683.48 2389.650 11948 0 11747 0
14 MADHYA PRADESH 847.75 934.780 4054 170 1739 20
15 MAHARASHTRA 4460.47 845.600 328 3900 328 3890
16 MANIPUR 47.03 7.875 35 0 35 0
17 MEGHALAYA 48.23
18 MIZORAM 48.03
19 NAGALAND 25.30 9.000 40 0 40 0
20 ORISSA 465.59 61.200 306 0 306 0
21 PUNJAB 786.68
22 RAJASTHAN 1356.46 760.000 3300 0 3300 0
23 SIKKIM 5.11

24	TAMIL NADU	1810.70	2846.500	27226	11880	27226	11880
25	TRIPURA	37.10	144.978	644	0	644	0
26	UTTARANCHAL	160.15	160.150	701	100	445	10
27	UTTAR PRADESH	3042.82	1104.060	5412	0	5412	0
28	WEST BENGAL	2732.77	754.050	2968	819	2400	819
29	A&N ISLANDS	21.27					
30	CHANDIGARH	88.61					
31	D&N HAVELI	1.62					
32	DAMAN & DIU	5.77					
33	DELHI	1352.93					
34	PONDICHERY	88.41					
35	LAKSHADWEEP	2.99					

Total 25685.00 20774.285 105973 21398

Demonstration project 75.000 125 0
for Karnataka

Grand Total 20849.285 106098 21398 102608 20894

ANNEXURE-II-B

Details of state wise allocations and releases for the year 2003-04 under VAMBAY (physical progress as on 30.9.2005)

(Rs. in Lakhs)

Sl. No.	State/UT	Tentative allocation during 2003-04	Funds covered during 2003-04	No. of DUs released	No. of TSs	Physical Progress as on 30.9.2005	
1	2	3	4	5	6	7	8
1	ANDHRA PRADESH	2320.97	5973.893	27627	0	27627	0
2	ARUNACHAL PRADESH	14.47					
3	ASSAM	224.74					
4	BIHAR	1025.47	10.00	50	0		
5	CHHATTISGARH	291.17	369.99	1850	0	1850	0
6	GOA	44.02					
7	GUJARAT	1326.56					
8	HARYANA	388.35	652.60	3263	0		
9	HIMACHAL PRADESH	62.26					
10	JAMMU & KASHMIR	300.24	99.45	442	0	149	0
11	JHARKHAND	341.82					
12	KARNATAKA	685.15	3944.10	14978	3090	14977	2870
13	KERALA	634.64	1385.20	6926	0	6166	0
14	MADHYA PRADESH	787.18	255.22	1024	0	855	0
15	MAHARASHTRA	4141.82	5286.467	22700	0	19859	0
16	MANIPUR	43.67	191.92	853	0	853	0
17	MEGHALAYA	44.79					
18	MIZORAM	44.59					
19	NAGALAND	23.49	172.35	766	0	766	0
20	ORISSA	432.32	46.40	232	0	232	0
21	PUNJAB	730.48					
22	RAJASTHAN	1259.55	40.00	200	0	200	
23	SIKKIM	4.74					
24	TAMIL NADU	1681.34	2073.00	14684	0	14684	0
25	TRIPURA	34.45	219.60	976	0	976	0
26	UTTARANCHAL	148.71	205.20	1098	0	380	
27	UTTAR PRADESH	2825.43	1899.00	8462	0	3565	0
28	WEST BENGAL	2537.54	139.41	697	0	582	0

29	A&N ISLANDS	19.75				
30	CHANDIGARH	82.28				
31	D&N HAVELI	1.50				
32	DAMAN & DIU	5.36				
33	DELHI	1256.27				
34	PONDICHERY	82.09	77.20	408	80	408

Total 23850.00 23041.00 107236 3170

Funds released under various subcomponents i.e. demonstration projects, MIS, dissemination of information, training of staff etc. 793.60 1040 0

Grand Total 23834.60 108276 3170 94129 2870

ANNEXURE-II-C

Details of state wise allocations and releases for the year 2004-05 under VAMBAY (physical progress as on 30.9. 2005)

(Rs. in Lakhs)

Sl. No.	State/UT	Tentative allocation covered	Funds released	No. of DUs	No. of TSs	Physical Progress as on 30.9.2005
1	2	3	4	5	6	7
1	ANDHRA PRADESH	2731.00	3492.490	16148		4829
2	ARUNACHAL PRADESH	17.00	18.000	80		
3	ASSAM	264.00				
4	BIHAR	1207.00				
5	CHHATTISGARH	343.00				
6	GOA	52.00				
7	GUJARAT	1561.00	451.200	250	2006	
8	HARYANA	457.00				
9	HIMACHAL PRADESH	73.00				
10	JAMMU & KASHMIR	353.00	64.250	210	85	
11	JHARKHAND	402.00	718.800	3504	90	
12	KARNATAKA	806.00	406.000	0	2030	
13	KERALA	747.00	200.000	1000		
14	MADHYA PRADESH	926.00	376.000	1500	80	94
15	MAHARASHTRA	4873.00	13244.968	40915	21394	21220 8915
16	MANIPUR	51.00				
17	MEGHALAYA	53.00				
18	MIZORAM	52.00				
19	NAGALAND	28.00	6.200	0	31	31
20	ORISSA	509.00	16.400	82		4
21	PUNJAB	859.00				
22	RAJASTHAN	1482.00	650.000	2700		
23	SIKKIM	6.00				
24	TAMIL NADU	1978.00	4705.630	34519	9050	30314 8620
25	TRIPURA	41.00				
26	UTTARANCHAL	175.00				
27	UTTAR PRADESH	3324.00	1991.950	8835	155	
28	WEST BENGAL	2986.00	470.200	1782	165	456

29	A&N ISLANDS	23.00				
30	CHANDIGARH	97.00				
31	D&N HAVELI	2.00				
32	DAMAN & DIU	6.00				
33	DELHI	1478.00				
34	PONDICHERRY	97.00	123.600	618		618

Total 28058.00 26935.688 112143 35086 57535 17566

Funds released under Dissemination of information component of VAMBAY for Misc purposes. 0 5.473 0 0 0 0

Grand Total 28058.00 26941.161 112143 35086 57535 17566

ANNEXURE-III-A

STATEMENT SHOWING STATE/UT WISE BENEFICIARIES COVERED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS).

Sl. No	Name of the State/UT	2002-03		2003-04	
		Training	Rehab.	Training	Rehab.
1.	ANDHRA PRADESH	NA	NA	660	3243
2.	ASSAM	855	300	NA	NA
3.	BIHAR	NA	NA	NA	NA
4.	GUJARAT	Nil	1451	0	844
5.	HARYANA	48	153	NA	NA
6.	HIMACHAL PRADESH	807	377	591	518
7.	JAMMU & KASHMIR	NA	NA	NA	NA
8.	KARNATAKA	678	1809	355	5780
9.	KERALA	Nil	14	NA	NA
10.	MADHYA PRADESH	1494	5118	1010	5149
11.	MAHARASHTRA	1994	752	NA	NA
12.	ORISSA	250	1049	NA	NA
13.	PUNJAB	NA	NA	NA	NA
14.	RAJASTHAN	NA	NA	0	624
15.	TAMIL NADU	661	NA	33	13
16.	UTTAR PRADESH	Nil	834	NA	NA
17.	WEST BENGAL	359	207	NA	NA
18.	DELHI	NA	NA	NA	NA
19.	NAGALAND	NA	NA	NA	NA
20.	MEGHALAYA	NA	NA	NA	NA
21.	PONDICHERRY	NA	NA	NA	NA
22.	CHHATTISGARH	Nil	256	NA	NA
23.	UTTARANCHAL	NA	NA	NA	NA
24.	JHARKHAND	NA	NA	NA	NA

TOTAL 7146 12320 2649 16171

#:- As reported by the State Governments.

Note:- The information for the year 2004-05 is yet to be received from the States/UTs.

ANNEXURE-III-B

STATEMENT SHOWING STATE/UT WISE CENTRAL ASSISTANCE RELEASED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS).

(Rupees in crores)

Sl. No.	Name of the State/UT	2002-03	2003-04	2004-05
1.	ANDHRA PRADESH	29.67	0.00	0.00
2.	ASSAM	0.00	1.63	0.00
3.	BIHAR	0.00	0.00	0.00
4.	GUJARAT	0.00	3.74	0.00
5.	HARYANA	0.00	0.00	0.00
6.	HIMACHAL PRADESH	2.40	3.09	0.00
7.	JAMMU & KASHMIR	0.00	0.00	0.00
8.	KARNATAKA	8.88	0.00	12.19
9.	KERALA	0.00	0.00	0.00
10.	MADHYA PRADESH	0.00	1.25	1.37
11.	MAHARASHTRA	0.00	2.86	0.00
12.	ORISSA	0.00	2.85	0.00
13.	PUNJAB	0.00	0.00	0.00
14.	RAJASTHAN	0.00	0.00	0.00
15.	TAMIL NADU	0.00	0.00	0.00
16.	UTTAR PRADESH	0.00	5.37	0.00
17.	WEST BENGAL	0.00	1.60	0.00
18.	DELHI	0.00	0.00	0.00
19.	PONDICHERRY	0.00	0.00	0.00
20.	NAGALAND	0.00	0.00	0.00
21.	MEGHALAYA	0.00	0.00	0.00
22.	CHHATTISGARH	0.00	1.89	0.00
23.	JHARKHAND	0.00	0.00	0.00
24.	UTTARANCHAL	0.00	0.00	0.00
TOTAL		40.95	24.27	13.56

ANNEXURE-IVA

STATUS OF SANCTIONS OF SHELTER & SANITATION FACILITIES FO FOOTPATH DWELLER IN URBAN AREAS

FOR THE YEAR 2002-03 (RUPEES IN LAKHS) (AS ON 31.3.2003)

UNITS SANCTIONED

STATE SCHEMES	NO OF COST	PROJECT AMOUNT	LOAN SANCTION	LOAN	SUBSIDY	BEDS	WC	BATH	URINALS	LOAN	SUBSIDY
								RELEASE	RELEASE		
ANDMAN NICOBAR	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
ANDHRA PRADESH	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
ARUNACHAL PD.1	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
ASSAM	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
BIHAR	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
CHANDIGARH	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
CHHATTISGARH	0	0.00	0.00	0.00	0	0	0	0	190.66	230.02	0.00
DELHI	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
DADAR NGR HAVELI	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
GUJRAT	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00

GOA DAMAND DIU 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
HIMACHAL PRADESHO	0.00	0.00	0.00	0	0	0	0	0.00	0.00
HARYANA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
JHARKHAND 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
JAMMU & KASHMIR 0	0.00	0.00	0.00	0.00	0	0	0	0.00	0.00
KARNATAKA 0	0.00	0.00	0.00	0	0	0	0	0.00	8.75
KERALA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
LAKSHDEEP 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
MEGHALAYA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
MAHARASHTRA 0	0.00	0.00	0.00	0	0	0	0	0.00	37.31
MANIPUR 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
MADHYA PRADESH 1	29.40	0.00	11.76	0	45	21	18	0.00	52.64
MIZORAM 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
NAGALAND 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
ORISSA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
PUNJAB 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
PONDICHERY 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
RAJASTHAN 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
SIKKIM 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
TAMIL NADU 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
TRIPURA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
UTTAR PRADESH 0	0.00	0.00	0.00	0.00	0	0	0	0.00	0.00
WEST BENGAL 1	6.92	0.00	4.20	0	30	12	18	0.00	2.10

2 36.32 0.00 15.96 0 75 33 36 190.66 345.80

ANNEXURE-IV-B

STATUS OF SANCTIONS OF SHELTER & SANITATION FACILITIES FOR FOOTPATH DWELLERS IN URBAN AREAS

FOR THE YEAR 2003-04

(RS IN LACS)

AS ON 31/3/2004

UNITS SANCTIONED

STATE	NO OF	PROJECT	LOAN	SUBSIDY	BEDS	WC	BATH	URINALS	LOAN	SUBSIDY
SCHEMES	COST	AMOUNT	SANCTION			RELEASE	RELEASE	RELEASE		
ANDMAN NICOBAR 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
ANDHRA PRADESH 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
ARUNACHAL PD. 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
ASSAM 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
BIHAR 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
CHANDIGARH 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
CHHHATTISGARH 0		0.00	0.00	0.00	0	0	0	0	41.55	1.70
DELHI 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
DADAR NGR HAVELIO		0.00	0.00	0.00	0	0	0	0	0.00	0.00
GUJRAT 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
GOA DAMAND DIU 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
HIMACHAL PRADESHO		0.00	0.00	0.00	0	0	0	0	0.00	0.00
HARYANA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
JHARKHAND 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
JAMMU & KASHMIR 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
KARNATAKA 0		0.00	0.00	0.00	0	0	0	0	0.00	8.75
KERALA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
LAKSHDEEP 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
MEGHALAYA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
MAHARASHTRA 0		0.00	0.00	0.00	0	0	0	0	0.00	110.92
MANIPUR 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
MADHYA PRADESH 0		0.00	0.00	0.00	0	0	0	0	64.36	35.54
MIZORAM 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
NAGALAND 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
ORISSA 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
PUNJAB 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
PONDICHERY 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00
RAJASTHAN 0		0.00	0.00	0.00	0	0	0	0	0.00	27.87
SIKKIM 0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	
TAMIL NADU 0		0.00	0.00	0.00	0	0	0	0	0.00	0.00

TRIPURA	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
UTTAR PRADESH	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00
WEST BENGAL	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00

0	0.00	0.00	0.00	0	0	0	0	0	105.91	184.78
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ANNEXURE-IV-C

STATUS OF SANCTIONS OF SHELTER & SANITATION FACILITIES FOR FOOTPATH DWELLERS IN URBAN AREAS

FOR THE YEAR 2004-2005

(RS IN LACS)

AS ON 26/7/2005

UNITS SANCTIONED

STATE	COST	NO OF AMOUNT	PROJECT SANCTION	LOAN	SUBSIDY	BEDS	WC	BATH	URINALS RELEASE	LOAN RELEASE	SUBSIDY
ANDMAN NICOBAR	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
ANDHRA PRADESH	0	0.00	0.00	0.00	0	0	0	0	0	0.00	8.40
ARUNACHAL PD.	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
ASSAM	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
BIHAR	0	0.00	0.00	0.00	0	0	0	0	0.00	0.00	0.00
CHANDIGARH	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
CHHATTISGARH	0	0.00	0.00	0.00	0	0	0	0	0	181.33	180.51
DELHI	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
DADAR NGR HAVELI	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
GUJRAT	1	9.95	0.00	4.97	50	0	0	0	0	0.00	0.00
GOA DAMAND DIU	0	0.00	0.00	0.00	0.00	0	0	0	0	0.00	0.00
HIMACHAL PRADESH	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
HARYANA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
JHARKHAND	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
JAMMU & KASHMIR	0	0.00	0.00	0.00	0.00	0	0	0	0	0.00	0.00
KARNATAKA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
KERALA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
LAKSHDEEP	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
MEGHALAYA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
MAHARASHTRA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	157.46
MANIPUR	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
MADHYA PRADESH	0	0.00	0.00	0.00	0.00	0	0	0	0	0.00	12.18
MIZORAM	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
GALAND	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
ORISSA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
PUNJAB	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
PONDICHERY	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
RAJASTHAN	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
SIKKIM	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
TAMIL NADU	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
TRIPURA	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
UTTAR PRADESH	0	0.00	0.00	0.00	0.00	0	0	0	0	0.00	0.00
WEST BENGAL	0	0.00	0.00	0.00	0	0	0	0	0	0.00	0.00
1	9.95	0.00	4.97	50	0	0	0	0	181.33	358.55	